

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 117
CP No. 8/CB/2024

Proceedings under Section 97 (1) of Companies Act
IN THE MATTER OF:

Sanjeev Kapoor
V/S
Zebra Commercial Pvt. Ltd. & Anr.

.....Applicant

....Respondent

Order delivered on 12/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Jnana Ranjan Dhal, Adv.

For the Respondent

Mr. Ankit Chaurasia, Adv.
Mr. Rantu Kumar Das, Adv.

ORDER

1. Ld. Counsel Mr. Jnana Ranjan Dhal appears for the petitioner.
2. Ld. Counsel Mr. Ankit Chaurasia appears for the Respondent No. 1.
3. ROC, Chhattisgarh has filed his response. There is no representation for the ROC, Chhattisgarh today.
4. Petitioner counsel seeks time to file certain judgements of this Tribunal to support his case.
5. List the matter for hearing on 02.08.2024.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)